

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 100 of 2018 With
IA 99 of 2019
IA 165 of 2019
IA 572 of 2019
IA 573 of 2019
IA 161 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2020**

Name of the Company: Kailashchandra Ramgopal Lohiya
V/s
Suvas Reality Pvt Ltd & Ors

Section: Section 241-242 of Companies Act, 2013/IA for Directions

ORDER

Learned Counsel Mr. Jaimin Dave appeared for the Petitioner.

Learned Counsel Mr. Arjun Sheth appeared for the Respondent.

Pleadings are complete.

Main CP and all IA's adjourned to 03.11.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 8th day of September, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)